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प्रथम नियुक्ति के समय से वर्तमान वर्ष (2021) तक स्थायी संपत्ति का विवरण  
STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR (2021) OF ASSESSMENT

1. अधिकारी का नाम(पूरा नाम लिखें तथा वह किस सेवा से संबंध है यह भी बताएं) : Mr. ABHAY R TANGADE  
Name of the officer(in full and service to which he/she belongs)  
(किस सेवा से संबंध है ) : FCI  
(Service to which Officer belongs)

2. वर्तमान पद : MANAGER General  
Present post held

3. वर्तमान वेतन : 55750  
Present pay

4. जन्मतिथि : 11/11/1985  
Date of Birth

क्रम संख्या S.No.	जहां संपत्ति स्थित है उस जिला , सब डिवीजन, तालुका और गाँव का नाम Name of District, sub- Division, Taluk and Village in which property is situated.	संपत्ति का नाम तथा ब्यो मकान तथा अन्य* भवन भूमि का वर्तमान मूल्य Name % details of Property* Housing & others* Present Building/land Value	आश्रित/रक्त संबंधी के नाम मे प्राप्त/अर्जित या उत्तराधिकार मे प्राप्त संपत्ति के मामले मे सरकारी कर्मचारी के साथ उसका संबंध बताएं % In case owned/acquired Or Dependent/Blood relation indicate his /her relationship with the Govt. Servant%	कैसे अर्जित की , क्या खरीद लिज़, बंधक उत्तराधिकार, उफर अथवा अन्यथा अधिग्रहण की तारीख और ब्यौरे सहित उस व्यक्ति का नाम बताएं जिससे अधिग्रहण की How a acquired whether by purchase, lease, mortgage, inheritance, gifts or otherwisestate of acquisition and name with details of person from whom acquired @.	संपत्ति से होने वाली वार्षिक आय। Annual Income from the property.	टिप्पणी Remarks
1	MAHARASHTRA, JALNA, Ghansawangi, Yewala, Yewala , 431207	Land, Agriculture Land 10000000	No, Parents, self and son, Parents, Self and Son, Ancestral property	Inheritance, Parents, Parents	500000	Family Income
	MAHARASHTRA,					

2	JALNA, Ghansawangi, Ghansawangi, Infront of Bus Stand, Ghansawangi , 431209	Land, plot of 1033 Sq ft 1000000	Yes, Sole	Purchase	0	
3	MAHARASHTRA, AURANGABAD, Aurangabad, Indrayani, Row House no 10, Ramtara Housing Society, Shahanoorwadi, Aurangabad , 431005	House, Row house 7000000	No, Parents, Father, HUse	Inheritance, Parents, Father	0	
4	MAHARASHTRA, PUNE, Pune, Kharadi, 1002, Mhada Riverdale, Kharadi , 411014	Flat, 1 BHK Mhada Lottery Flat 2000000	No, Parents, Parents	Inheritance, Parents, Parents	0	Mhada Lottery Flat of Parents
5	MAHARASHTRA, JALNA, Ghansawangi, Yewala, Yewala , 431207	House, Ancestral House 1000000	No, Parents, Parents	Inheritance, Parents, Parents	0	

टिप्पणी - भारतीय खाद्य निगम (कर्मचारी ब्रन्द ) विनियमों के विनियम 48 के अंतर्गत सेवा मे प्रथम नियुक्ति से समय निगम के प्रत्येक कर्मचारी के लिए फार्म का भरा जान और प्रस्तुत करना आवश्यक है। इसके बाद प्रत्येक बारह महीने के अंतराल के बाद इसे प्रस्तुत किया जाये। इसमे ऐसे सभी प्रकार की स्थायी संपत्ति का पूरा ब्योरा दिया जाये जो कि अपने स्वागित्व कि है, अधिग्रहित है अथवा उत्तराधिकार मे प्राप्त हुई है अथवा उसके द्वारा लिज अथवा बंधक की गई है अपने नाम मे अथवा अपने परिवार के किसी सदस्य के नाम मे अथवा किसी अन्य व्यक्ति की नाम में।

**NOTE: - The declaration form is required to be filled in and submitted by every employee of the Corporation under regulation 48 of the Food Corporation of India Staff Regulations on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.**

तारीख  
Date: 31/12/2021

हस्ताक्षर  
Signature : Mr. ABHAY R TANGADE  
276450  
FCI- REGIONAL OFFICE